

NALSAR Student Law Review

Justice City

Shameerpet, R.R. District

Hyderabad

Telangana – 500101

www.nslr.in



SUBMISSION GUIDELINES FOR VOLUME XIV [2020]

GENERAL

Submissions may be in the form of:

- *Articles*: An article must comprehensively analyse a specific issue. It must study the status quo, indicate the lacunae therein, and suggest potential solutions. An article may also employ a comparative, historical or multi-disciplinary approach to strengthen the author's argument. An article should be between 5,000 and 8,000 words.
- *Essays*: Essays are more concise than articles, in terms of scope and conceptualization. An essay should be between 3,000 and 5,000 words.
- *Comments*: A comment critiques a recent judicial pronouncement, landmark case or any recent legislation or bill before the parliament or a state legislature. The word limit for a comment is between 1,500 and 3,000 words.
- *Book Reviews*: A critical review may be undertaken of a book related to the law. The word limit for a review is between 1,500 and 3,000 words.

WORD LIMIT

All the word limits mentioned above are exclusive of footnotes. Please note that the word limits will be strictly enforced.

FORMAT

The NSLR follows 'The Bluebook: A Uniform System of Citation (20th edn.)' format of citation. Speaking footnotes are discouraged. The body of the manuscript should be in Times New

Roman, size 12 with 1.5 spacing. The footnotes should be in Times New Roman, size 10 with single spacing.

ABSTRACT

Submissions must include a brief abstract of not more than 250 words providing a capsule summary of the paper. The abstract will not be included in the word limit.

ANONYMITY OF AUTHORS

The manuscript must not contain any indication of the identity of the author. Biographical information of the authors is to be provided on our submissions portal.

AUTHORSHIP

Submissions are invited from undergraduate and graduate students, practitioners, academicians and research scholars. Submissions may be co-authored, although by a maximum of two authors.

DEADLINE

The last date for submission for Volume XIV is **June 3, 2019**. Submissions sent after the deadline will not be considered for publication in Volume XIV. However, they shall be accepted on a rolling basis for subsequent volumes of the publication.

SUBMISSION

All submissions must be made through the [submissions portal](#) on our website.

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